

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3112
ANSWERED ON:23.12.2003
PROMOTION TO SCs/STs
PRAVEEN RASHTRAPAL

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) Whether the Ministry of Personnel, Public Grievances and Pensions has implemented the Circular DOP.OM No. 20011/1/2001-Estt(D) dated 21st January, 2002 with retrospective effect i.e. from January 30, 1997;

(b) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.(SHRI HARIN PATHAK)

(a): With respect to the personnel working with the Ministry of Personnel, Public Grievances and Pensions and its attached/subordinate offices, wherever applicable, the orders dated 21.1.2002 have been implemented retrospectively with effect from 30.1.1997. In implementation of the aforementioned orders, two of the attached/subordinate offices of this Ministry viz., the Lal Bahadur Shastri National Academy of Administration and the Central Administrative Tribunal revised the seniority of their concerned employees on 6.2.2002 and 8.3.2002 respectively.